

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 53/10	TP 21/16	Hearing	397/ 398	Y.N. Ramachandra Rao & 12 Ors. Vs. Efficient Management Services P. Ltd. & 10 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Rakesh Bhatt 90362721999	Respondent.	Rakesh

Counsel for respondent is present. No representation for petitioners. Petitioners are called, absent. Notices issued to the petitioners are returned with endorsement "left". In this matter, the petitioners are not showing any interest. The counsel who was on record earlier filed memo withdrawing appearance for the petitioners. Therefore, the Tribunal ordered notice to the petitioner and the notice issued to the petitioner was returned unserved with endorsement "left".

Therefore, no useful purpose will be served in adjourning the matter as the petitioners are not showing any interest to proceed with the matter. The petition deserves to be dismissed for non-prosecution.

Petition is dismissed for non-prosecution vide separate orders.


MEMBER (J)


MEMBER (T)